(c) the number and type of aircraft put on these services?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin): (a) to (b). Yes, Sir, with effect 1-2-1964.

(c) A Dakota service is operated from Bombay to Nagpur via Aurangabad, Indore and Bhopal three times a week.

#### Railway Lines in Assam

**592.** Shri N. R. Laskar: Will the Minister of **Railways** be pleased to state:

(a) whether the Government of Assam have proposed any new railway lines in the State to be taken up in the Fourth Five Year Plan;

(b) if so, the details thereof; and

(c) the reaction of the Central Government thereto?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) No. The State Governments have not yet been asked to submit such proposals.

(b) and (c). Do not arise.

### Roads in Assam

593. Shri N. R. Laskar: Will the Minister of Transport be pleased to state:

(a) the progress made to make Passi-Badarpur, Silchar-Aijal and Silchar Manipur roads in Assam as all weather roads;

(b) total amount allotted for all these roads by the Centre and how far utilization was made till now;

(c) whether construction work of the bridge over the river 'Loba' on Passi-Badarpur Road has been started; and

(d) if so, the stage of progress?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT-2393/ 64].

# सीमेंन्ट की बोरियों की चोरी

४६४. श्री ग्रोंकार लाल बेरवाः क्या रेलवे मंत्री यह बताने की कपा करेंगे किः

(क) क्या यह सच है कि लाखेरी से सवाई माधोपुर स्टेशन के बीच, जहां पटरी को दोहरा करने का काम चल रहा है, स्थित कुश्तला स्टेशन से चुराई गई सीमेंट की १४० बोरियां सवाई माधोपुर के बाजार में बेचते हए पकड़ी गईं; श्रौर

(ख) यदि हां, तो इस सिलसिले में सरकार ने कितने ग्रादमियों को पकड़ा व उनके खिलाफ क्या कार्यवाही की गई ?

रेलवे मंत्रालय में उपमंत्री (भी शाहनवाज्ञ

(क) और (ख) पुलिस की रिपोर्ट के अनुसार सही बात यह है कि २०- १२ - १९६३ को सवाई माधोपुर में १०० बोरियां पकड़ी गयी थीं जो एक छोटे टेकेदार टारा रवांजा डगर के पास पश्चिम रेलवे के पुल स लायी गयी थीं । अभी तक कोई गिरफ्तारी नहीं की गयी है और पुलिस अभी मामले की जांच कर रही है ।

## Sarai Rohilla Station, Delhi

595. Shri P. R. Chakraverti: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that an Assistant Block Inspector, Northern Railway was killed by a steel girder while inspecting the track at Sarai Rohilla Railway Station, Delhi on Wednesday, the 12th February, 1964;

(b) whether the wagon was being unloaded not at the site reserved for heavy goods but at a coal siding;

(c) whether it is a fact that while the workmen were unloading the wagon and throwing out the 2353 Re: Adjournment PHALGUNA 6, 1885 (SAKA) Motions and 2354 Calling Attention Notices

girders there was none outside to warn those who walked by; and

(d) whether any enquiry has been held and if so, the findings thereof?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) An Assistant Block Inspector was killed at Delhi Kishangan and not at Delhi Sarai Rohilla, having been hit by an iron billet on 12-2-64. The employee belongs to the Signal and Tele-communication Department and he had nothing to do with inspection of track. Whether he was on duty or not at the time of the accident is under investigation.

(b) No. The wagon was being unloaded from the siding normally used for unloading of inward consignments of iron and coal.

(c) According to rules, the consignee is solely responsible for unloading of such wagons and so the work of unloading was not being supervised by railway staff.

(d) An Assistant Officer's enquiry has been ordered.

12 hrs.

## RE: ADJOURNMENT MOTIONS AND CALLING ATTENTION NOTICES

Mr. Speaker: Ι have received notice of an adjournment motion by Shri S. M. Banerjee and Shri Daji about happenings on the western sector of our country, which is similar to the one that we had about the eastern sector yesterday. Then there are motions by Shri Nath Pai, one from Shri Mathur and some others also on the same subject.

Yesterday, Shri Nath Pai gave that notice of the motion and we sent it on to the Defence Minister. The Defence Minister has agreed that there ought to be a discussion held as early as possible. We can have it in a day or two. The Defence Minister's statement would cover both the eastern and western sectors, both places.

In view of this, I cannot allow an adjournment motion on a subject that is going to be discussed so soon.' It would be anticipatory, and when that matter is being discussed in the House, no adjournment motion on the subject can be allowed.

So far as the calling attention notices are concerned, they also meet with the same fate as they are on the same subject. All those Members who have given that notice, their names would be there. We will have a discussion as early as possible. What would be the date convenient to the hon. Minister?

The Minister of Defence (Shri Y. B. Chavan): Any day convenient to the House.

Mr. Speaker: Any day?

Shri Y. B. Chavan: In a day or two.

Mr. Speaker: The Minister of Parliamentary Affairs is not present. Could the Deputy Chief Whip or any of the Whips say which date would be suitable?

Shri Muthyal Rao (Mahbubnagar): Any day that you choose would suit us.

Mr. Speaker: What is the desire of the House?

Shri S. M. Banerjee (Kanpur): 27th.

Mr. Speaker: All right. I am prepared.

Shri Hari Vishnu Kamath (Hoshangabad): Day after tomorrow?

Mr. Speaker: We will have that discussion on that day.

Shri Nath Pai (Rajapur): Would it be on the motion in the form in which it is tabled by me?

Mr. Speaker: No, that shall have to be amended. They have to be taken together. But his name would be put down there as the mover.